NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 47(ND)2008 **CA. NO**.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2016

NAME OF THE COMPANY: Sh. Lalit Agarwal V/s. M/s Shree Bihari Forging Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
(1)	R.K. Crupta	Adv.	Refition	11.9
(2)	Laclit Agganoo	d Director	11	North

ORDER

Despite service of notice, none is present on behalf of the any of the respondents. They are proceeded ex-parte.

2. Be listed for final disposal on 25.11.2016. Written synopsis be filed alongwith Citations relevant to the pleadings.

(Ina Malhotra)